O.A. No. 1411/2003

Order dated. 22.06.07

The order of the Bench consisting of Shri N.D.Raghavan, Vice-Chairman and Shri B.B.Mishra, Member(A) was pronounced in open court by the Bench consisting of Shri N.D.Raghavan, Vice-Chairman in terms of Rule 106(a) and (b) of the CAT Rules of Practice, 1993.

This Original Application is dismissed vide orders in separate sheets attached to the record. No costs.

VICE-CHAÎRMAN